

on their own. They may, however, request any bank for assistance in obtaining such a loan on their behalf to the extent of 1/3rd of the project cost, determined on the basis of debt-equity ratio of 2:1. Government have instructed the banks to deal with such requests expeditiously.

(e) Of the foreign currency component of the loans for the ASIAD hotel projects, an aggregate amount of Rs. 14.05 crores have been approved so far. The promoters expect to commission 1896 additional rooms before the Asian Games, which, according to present estimates, will be sufficient to meet the demands of the Games.

#### **Assurance to Foreign Banks in India**

3405. SHRI H. N. NANJE GOWDA: Will the Minister of FINANCE be pleased to state:

(a) whether he has given a blank assurance to the foreign banks in India that Government would not only help them to main their operations but also expand;

(b) If so, whether many foreign banks have put up proposals to the Union Ministry after this assurance; and

(c) which are the foreign banks that have placed before the Minister certain schemes and by what time Government are likely to help them and to what extent their help will be beneficial to India?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c). There is no change in the policy of this Government regarding the foreign Banks. The opening of branches by these Banks is decided by the Reserve Bank of India on merits always taking care that the principle reciprocity is observed. Since a large number of our Banks have branches in foreign countries the facilities available to them abroad are reciprocated to the foreign Banks also in India. No assurances have been given to foreign

Banks and no proposals other than request for opening Branches have been put up by foreign Banks.

#### **Procurement of items of handloom products from States for export purposes**

3406. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state:

(a) the total quantities of different items of handloom products proposed to be procured from different States for the purpose of export; (State-wise); and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN):

(a) and (b). Export of handloom goods in the year 1980-81 stood at more than Rs. 330 Crores. This figure is targetted to raise to Rs. 377 Crores in the current year. Export trade being mostly in the private sector, there is no government procurement of handloom goods specifically for export. Details regarding State-wise origin of handloom goods exported are not maintained.

#### **Sophisticated Air Route Radar for Airports**

3407. SHRIMATI JAYANTI PATNAIK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the total number of highly sophisticated air route radars required by the Ministry for the effective functioning of the airports;

(b) whether it is a fact that the Hindustan Aeronautics Limited has developed such highly sophisticated Air Route Radars which have not been lifted by Government though orders had been placed;

(c) if so, the reasons for not lifting those radars; and

(d) the steps his Ministry propose to take for lifting those radars?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** (a) The Civil Aviation Department requires 5 Air Route Surveillance Radars in addition to the 4 already existing at the International airports to provide adequate radar coverage to cater to the main air routes particularly the important crossing points of Air Traffic Service Routes.

(b) to (d). The Hindustan Aeronautics Limited has developed an Air Route Surveillance Radar for use by the Civil Aviation Department/Indian Air Force. The development/user evaluation trial of the Air Route Surveillance Radar was completed only in October, 1981. The firm quotation for the equipment from Hindustan Aeronautics Limited was received by the Civil Aviation Department in June, 1981 indicating the approximate overall cost as Rs. 800 lakhs per one Air Route Surveillance Radar.

Although the Civil Aviation Department's additional requirement of Air Route Surveillance Radars is five, only a provision of Rs. 400 lakhs could be made in the Sixth Five Year Plan for procurement of one Air Route Surveillance Radar due to Severe constraints on resources. In view of the steep escalation in the price of Air Route Surveillance Radar now quoted by Hindustan Aeronautics Limited it will be necessary to seek revised Government sanction even for procurement of one Air Route Surveillance Radar, if supply order is placed on Hindustan Aeronautics Limited.

#### **Purchase of Kudremukh Concentrates by Czechoslovakia**

**3408. SHRI JANARDHANA POOJARY:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Czechoslovakia have shown interest for purchase of Kudremukh concentrate;

(b) whether any order has been received from this country; and

(c) if so, the details thereof?

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) Yes, Sir. Czechoslovakia has shown interest in a trial shipment of Kudremukh concentrate.

(b) No firm order has been received so far.

(c) Does not arise.

#### **Paradip Steel Plant**

**3409. SHRI JANARDHANA POOJARY:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether controversy is brewing over the British Government's incentive of development aid to India in helping British firm to clinch a contract for the construction of the Paradip Steel Plant; and

(b) if so, the details in this regard?

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) No, Sir.

(b) Does not arise.

**पश्चिम बंगाल तथा अन्य राज्यों में जूट की खरीद का न किया जाना**

**3410. श्री रामावतार शास्त्री :**

**श्री के. पी. सिंह देव :**

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय पटसन निगम ने पश्चिम बंगाल तथा कुछ अन्य राज्यों में पटसन की खरीद रोक दी है ;

(ख) यदि हां, तो इस के क्या कारण हैं ; और

(ग) इस संबंध में सरकार द्वारा क्या उपचारात्मक उपाय किये गये हैं ?